NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.15/241/242/HDB/2016
NAME OF THE COMPANY	Sri Sai Annapurna Packaging (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Vemuri Krishna Prasad
NAME OF THE RESPONDENT(S)	Sri Sai Annapurna Packaging (India) Pvt Ltd & (07) Others
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. H. Arvindh Pandian Er flevo Care Laivina	My Petil	90106/3275	J. V.
<i>*</i>			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Blupesh RI-4	Sv. Adv Advocali	9966622805	0

ORDER

Heard. Shri P.H.Arvindh Pandian, Sr. Counsel along with TVP Sai Vihari, Learned Counsels for Petitioner; Shri R.Raghunandan Rao, Sr Counsel along with Shri G.Bhupesh for Respondent No.1 to 4.

Both the Counsels submits that they are trying to settle the issue amicably between themselves and sought time for three weeks. Case is posted to 18.12.2017.

Member (T)

Member (J)